

the development of the scheduled industry concerned and, where no such plans exist, the existing capacity of the scheduled industry, the demand and supply position, availability of raw materials and plant and machinery are given careful consideration. Besides proposed arrangements for financing the project, suitability of the location proposed from the point of view of the approved plans for the industry, capacity of the plant to be installed, availability of rail transport capacity, availability of technical and other skilled personnel required, and collaboration, if any, with foreign manufacturers are also given due consideration before approving applications.

Total number of licences issued to various firms during January 1960 to May, 1967 is 7,065. Separate dates in respect of licences granted to Birlas or any other industrial groups is not readily available. Particulars of all licences, indicating the names of the licensees and the types of licences, issued during the period in question have been published in the "Weekly Bulletin of Industrial Licences, Import Licences and Export Licences" weekly, Indian Trade Journal and Monthly Journal of Industry and Trade. All these publications are available in the Library of the House.

Rail Link between Basar and Mancherial

4231. **Shri M. N. Reddy:** Will the Minister of Railways be pleased to state:

(a) whether Government have completed the survey regarding linking Basar with Mancherial via Mudhole, Bhansa, Nirmal etc. by direct rail link in the District of Allahabad;

(b) whether the scheme has been included in the Fourth Five Year Plan; and

(c) if not, the reasons therefor?

The Minister of Railways (Shri C. M. Poonacha): (a) No survey for

such a link has so far been undertaken nor is it under consideration of the Government at present.

(b) and (c). With the limited funds likely to be made available for new lines during the Fourth Plan, the chances of taking up this line in the near future are remote.

Small Scale Industries Units in M.P.

4232. **Shri G. S. Mishra:** Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) how many small scale industries units of Madhya Pradesh offered to participate in the defence production during the Indo-China and Indo-Pakistan conflict,

(b) whether these offers were suited to the defence requirements and if so, how many of them were utilized for defence production;

(c) the reasons on which the same proposals were rejected; and

(d) whether Government tried to rectify the shortcomings of the above firms and thus utilize their capacity?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) About fifty, Sir.

(b) Twelve units are receiving tender enquiries from the Ordnance Establishments from time to time and orders valued at Rs. 6,70,000 have been executed by small scale units in Madhya Pradesh.

(c) The reasons for rejection of proposals of the rest of the units are:

(i) The products made by some of the units are not required by the Ordnance Establishments.

(ii) The machinery and skill possessed by some of the units are unsuitable for executing defence orders.

(iii) Some of the units did not respond for registration with the Defence Establishments.